

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.3175  
TO BE ANSWERED ON 14.03.2018**

**FUNDS FOR RAILWAY DEVELOPMENT WORKS**

**†3175. SHRI NIHAL CHAND:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the number of cases that came to the notice of the Government regarding irregularities committed in the development works of railway stations during the last three years;**
- (b) the amount of funds allocated by the Government for the development of stations during the said period; and**
- (c) the strategy/rules prepared by the Government in case of any kind of irregularities in the development works?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
(SHRI RAJEN GOHAIN)**

**(a): Sixteen cases of irregularities have been noticed by Vigilance Organization during the last three years over Indian Railways.**

**(b): Works of development of Railway stations are generally funded under Plan Head - 'Passenger Amenities'. ₹1045.91 Crores, ₹1200.12 Crores and ₹917.91 Crores have been allocated under this Plan Head during the years 2014-15, 2015-16 and 2016-17 respectively under Budgetary Sources.**

**(c): Railways has well established systems, rules and procedures which guide its various functions. The Railways also has a vigilance organization, spread over the entire Railway system which conducts preventive, decoy and surprise checks. It also investigates complaints of corruption received. If any irregularity is detected, suitable disciplinary action is taken, depending upon the gravity of the charges.**